

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3293
ANSWERED ON:31.08.2012
CHEMICALS IN COSMETICS
Ahir Shri Hansraj Gangaram;Saroj Shri Tufani

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of the findings of certain studies which suggest that certain chemicals including phthalates commonly used in cosmetics and make-up packaging are linked to increased risk of diabetes in women;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) whether the Government has carried out/assisted any studies to ascertain the quality of cosmetics being marketed in the country;
- (d) if so, the details along with the findings thereof;
- (e) the standards laid down by the Government in respect of presence of chemicals in cosmetics and beauty products along with mechanism put in place to enforce them; and
- (f) the further measures taken/proposed by the Government to ensure quality of cosmetics and beauty products in the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b): No report has been received by the Central Drugs Standard Control Organisation (CDSCO) about increased risk of Diabetes in women on account of use of phthalates in cosmetics.

(c) to (f): Government has not carried out / assisted any study to ascertain the quality of cosmetics being marketed in the country. The Drugs Regulators from States / UTs lift samples of cosmetics for testing to ensure that they comply with prescribed standards and quality. The quality of cosmetics is regulated under the provisions of Drugs and Cosmetics Act, 1940 and the Drugs and Cosmetics Rules, 1945 made thereunder. The cosmetics are required to be manufactured under a license granted by the State Licensing Authorities under the Drugs and Cosmetics Rules, 1945 and are required to conform to the Standards prescribed for them. The standards for cosmetic products and also the raw materials which are not permitted to be used in cosmetics have been laid down by the Bureau of Indian Standards (BIS). The Standards of cosmetics notified by BIS are revised from time to time to ensure quality of cosmetics in the country.